OFFICE OF THE THOUBAL MUNICIPAL COUNCIL THOUBAL: MANIPUR

NOTIFICATION Thoubal, the 4th December' 2025

No. 03/17/2025-TMC: In accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby notified for information to the general public that vide Resolution No. 4 of the Council Meeting held on 03.12.2025, Thoubal Municipal Council proposes to adopt "the Model Manipur Unified Building Bye-laws, 2024" which was notified by Government vide notification No. BBL-101/1/2024-MAHUD-MAHUD- Part (I) dated the 4th December, 2024 and No. BBL-101/1/2022-MAHUD-MAHUD dated the 31st December, 2024 as "Thoubal Municipal Council Building Bye-laws, 2025" from the date of notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of the Unified Building Bye-laws may be submitted so as to reach the Senior Chief Executive Officer, Thoubal Municipal Council, Thoubal, Manipur within 7 (Seven) days from the date of notification. Objection(s)/Suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "Thoubal Municipal Council Building Bye-laws, 2025" shall be available for inspection in the office of the undersigned from 11:00 A.M. to 3:00 P.M. on all the specified period of working days. The same will also be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

(MM Ziaur Rahaman)
Sr. Chief Executive Officer

Thoubal Municipal Council

Manipur

ouncil Sr. Chief Executive Officer Thoubal Municipal Council Manipur

Copy to:

- 1. The Caretaker Chairperson, Thoubal Municipal Council.
- 2. The Director (MAHUD), Manipur.
- 3. The Director, Printing & Stationery, Manipur for publication in the Extraordinary Gazette, Manipur.
- 4. The Chief Town Planner, Town Planning Department, Manipur with a request to submit in the e-gazette of Manipur and upload it in its website.
- 5. The Executive Engineer, Thoubal Municipal Council.
- 6. The Editor, Poknapham / Sangai daily for publication of the notification.
- 7. Relevant File.